

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

FIFTY-EIGHTH REPORT

(Presented on 20-3-1984)

The Business Advisory Committee held a sitting on Tuesday, 20 March, 1984.

2. The Committee recommend that discussion under Rule 193 on the statement made by the Minister of Shipping and Transport on 15-3-1984 regarding threatened indefinite strike in Major Ports might be taken up at 4 P.M. on Thursday, 22 March, 1984.

3. The Committee also recommend that discussion under Rule 193 on the alleged atrocities on Scheduled Castes and Scheduled Tribes might be taken up during the week commencing 26 March, 1984.

NEW DELHI;

March 20, 1984

Phalguna 30, 1905 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.